

ITEM NO.4

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1728/2019

RAM NARESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 44073/2020 - EXEMPTION FROM FILING O.T., IA No.
76887/2022 - GRANT OF BAIL & IA No. 44071/2020 - GRANT OF BAIL)

Date : 05-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Amol Chitravanshi, Adv.
Mr. Anupam Mishra, AOR

For Respondent(s) Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the appellant and the State.

The plea for bail is rejected.

Accordingly, application(s) for bail is/are dismissed.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR